

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 261
TO BE ANSWERED ON 03.02.2022

MARKETING AND LIQUIDITY CRUNCH IN MSME

261. SHRI MANOJ TIWARI:
SHRI SHRIRANG APPA BARNE:
SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:
SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI SUDHEER GUPTA:
SHRI BIDYUT BARAN MAHATO:
DR. G. RANJITH REDDY:
SHRIMATI KAVITHA MALOTHU:
SHRI PASUNOORI DAYAKAR:
SHRI VENKATESH NETHA BORLAKUNTA:
SHRI SUBRAT PATHAK:
SHRI PRATAPRAO JADHAV:
SHRI RAVI KISHAN:
SHRI RAVINDRA KUSHWAHA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether MSMEs are facing problems of marketing and liquidity due to COVID pandemic;
- (b) if so, the extent to which Rupees three lakh crore package under Atmanirbhar Bharat helped this sector;
- (c) the status of disbursement of the above package, State-wise;
- (d) the manner in which the Government is facilitating marketing of MSME products;
- (e) whether the Prime Minister's direction to clear all dues to MSMEs has not been implemented and still Rs. 6,900 crores are due to MSME sector and if so, the details thereof and the reasons therefor;
- (f) the details of the dues to be paid by private sector to MSMEs; and
- (g) the details of e-market linkages that the Government has for MSME sector ?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI NARAYAN RANE)

- (a): The lockdown imposed during the Covid-19 period had its impact on the overall economy including the MSME sector in the form of decline in sales, problems of relating to marketing, liquidity, etc.

(b) & (c): The details of the state-wise beneficiaries under two loans schemes announced under Aatmanirbhar Bharat package viz. Emergency Credit Line Guarantee Scheme (ECLGS) and Credit Guarantee Scheme for Subordinate Debt (CGSSD) are at Annexure I and Annexure II, respectively.

(d): The Ministry of MSME provides business opportunities to Micro, Small and Medium Enterprises to expand their market base through various initiatives, including Procurement and Marketing Support Scheme, Coir Vikas Yojana (CVY), Scheme for International Corporation, Public Procurement Policy for Micro and Small Enterprises (MSEs).

(e): The Ministry of MSME has written to other Central Ministries/Departments/State Governments for the clearance of pending dues to MSMEs. The Government has taken many steps to get the dues payable to the MSMEs cleared by public sector units of State and Central Governments. After the announcement made by the Hon'ble Finance Minister under Aatmanirbhar Bharat, the Ministry of MSME has created a special sub-portal within SAMADHAAN portal to track delayed payments to MSMEs from the CPSEs/Government Departments/Ministries. From May 2020 to 27.01.2022, dues of Rs 88,391.94 crore have been settled through this sub-portal. Transaction in business is a continuous process in which some amount may remain stuck in the business process. As per the SAMADHAAN sub-portal, as on 27.01.2022, Rs 1,673.84 crore is pending for payment at the end of Government of India Ministries/Departments/PSUs.

(f): As per the data available on SAMADHAN Portal, as on 28.01.2022, the total dues to be paid by the Private Sector to MSEs are Rs 8,869.67 crore.

(g): In order to provide an easy on-line access to all the procurement needs/demands from Government Buyers, an on-line portal Government e-marketplace (GeM) is in place. This portal is meant for the all the vendors, including MSMEs. More than 7 lakh MSEs are already registered on GeM portal. In addition to this, National Small Industries Corporation (NSIC) has also developed a Business to Business (B2B) portal viz. 'MSME Global Mart'. Khadi and Village Industries Commission (KVIC) has also developed two online portals "www.khadiindia.gov.in" and "www.ekhadiindia.com" for providing e-market linkages to MSMEs.

Annexure-I referred to in reply to part (b)&(c) of the Lok Sabha Unstarred Question No. 261 for answer on 03.02.2022

State-wise number and amount of guarantees issued under ECLGS to beneficiaries as on 31st December, 2021			
S. No.	Name of State/UT	Total	
		Number of guarantees issued	Guarantee Amount (In Rs crore)
1	Andaman & Nicobar	2048	122.84
2	Andhra Pradesh	284623	10388.88
3	Arunachal Pradesh	2296	82.28
4	Assam	549765	3102.96
5	Bihar	818895	4390.99
6	Chandigarh	6892	1086.62
7	Chhattisgarh	198587	4975.73
8	Dadra & Nagar Haveli	2171	333.81
9	Daman & Diu	957	151.98
10	Delhi	102887	19380.15
11	Goa	12410	1154.63
12	Gujarat	365537	26408.89
13	Haryana	200883	13639.97
14	Himachal Pradesh	49063	2004.9
15	Jammu & Kashmir	67567	2222.72
16	Jharkhand	296073	3213.74
17	Karnataka	872460	19510.88
18	Kerala	526974	9555.65
19	Ladakh	1029	53.52
20	Lakshadweep	369	1.91
21	Madhya Pradesh	562323	9267.97
22	Maharashtra	1004389	46383.7
23	Manipur	10385	127.32
24	Meghalaya	11398	219.05
25	Mizoram	3801	58.47
26	Nagaland	7438	70.17
27	Odisha	932537	5450.65
28	Puducherry	22456	511.61
29	Punjab	208515	9182.72
30	Rajasthan	546935	14809.56
31	Sikkim	8272	115.86
32	Tamil Nadu	869159	30983.97
33	Telangana	143369	12126.86
34	Tripura	62325	271.11
35	Uttar Pradesh	803995	17936.77
36	Uttarakhand	72559	2691.06
37	West Bengal	2015048	16540.56
Grand Total		1,16,46,390	2,88,530.46
Source- Department of Financial Services/NCGTC			

Annexure-II referred to in reply to part (b)&(c) of the Lok Sabha Unstarred Question No. 261 for answer on 03.02.2022

State wise Guarantee Coverage under CGSSD - cumulative as on January 24, 2022			
S.No.	State Name	No. of Guarantees Approved	Amount of Guarantees Approved (Rs. In lakhs)
1	ANDAMAN & NICOBAR	1	3.50
2	ANDHRA PRADESH	30	418.25
3	ARUNACHAL PRADESH	1	36.00
4	ASSAM	9	125.15
5	BIHAR	17	48.43
6	CHANDIGARH	7	59.56
7	CHHATTISGARH	11	54.40
8	DAMAN & DIU	2	14.00
9	DELHI	21	339.91
10	GUJARAT	24	241.54
11	HARYANA	6	93.83
12	HIMACHAL PRADESH	18	150.59
13	JAMMU & KASHMIR	26	142.46
14	JHARKHAND	21	166.79
15	KARNATAKA	49	949.83
16	KERALA	27	384.04
17	MADHYA PRADESH	42	366.29
18	MAHARASHTRA	79	995.19
19	MIZORAM	2	1.27
20	ODISHA	39	142.39
21	PUNJAB	79	816.78
22	RAJASTHAN	28	177.80
23	TAMIL NADU	89	1154.88
24	TELANGANA	31	447.13
25	UTTAR PRADESH	61	591.53
26	UTTARAKHAND	13	150.13
27	WEST BENGAL	25	205.66
Total		758	8,277.30
Source : CGTMSE			